

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 4603 /
III-6-5/16 (JJC-59)

Bilaspur, dated 07th March, 2025

Copy of Notification No. F 11-5/2023/WCD/50 dated 04.03.2024 of the Joint Secretary, Government of Chhattisgarh, Department of Women and Child Development is forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship.*
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) All Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Principal Secretary, Govt. of Chhattisgarh, Department & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nawa Raipur *for information.*

- (20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (21) The Principal District & Sessions Judges, Durg/Bemetara/Surajpur/Bilaspur/Raipur/ Koriya at Baikunthpur/Mungeli/Kawardha/Dhamtari/Mahasasmund *for information and necessary action.*
- (22) All Joint Registrars, High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Copying/ Confidential/ Checker/ Works), High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (27) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur *for information & necessary action.*
- (28) (i) **Shri Bhagwan Das Panika**, II Civil Judge Senior Division, Durg,
(ii) **Shri Mohd. Jahangir Tigala**, III Civil Judge Senior Division, Bemetara,
(iii) **Shri Ajay Lakra**, IV Addl. Judge to the Court of I Civil Judge Jr. Division, Surajpur,
(iv) **Ku. Sanjulata Dewangan**, III A.J. to the Court of I Civil Judge Sr. Div., Bilaspur,
(v) **Ku. Bharti Kuldeep**, III A.J. to the Court of I Civil Judge Sr. Div., Raipur,
(vi) **Shri Manoj Kumar Kushwaha**, A.J. to C.J. Junior Division, Baikunthpur at Chirmiri, Chirmiri,
(vii) **Ku. Shweta Thakur**, Civil Judge Junior Division, Mungeli,
(viii) **Ku. Pooja Mandavi**, Civil Judge Junior Division, Kawardha,
(ix) **Smt. Tanu Shree Gavel**, Civil Judge Senior Division, Kurud,
(x) **Ku. Tannya Brahme**, II Civil Judge Junior Division, Mahasamund, *for information & compliance.*
- (29) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (30) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (31) All Deputy Registrars, High Court of Chhattisgarh, Bilaspur *for information.*
- (32) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.


(K. VINOD KUJUR)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
महिला एवं बाल विकास विभाग
मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर

// अधिसूचना //

नवा रायपुर, अटल नगर, दिनांक 04/03/2025
एफ 11-5/2023/मबावि/50 : किशोर न्याय (बालकों की देखरेख एवं संरक्षण) अधिनियम 2015 (2016 का स. 2) की धारा 4 की उप धारा (1) एवं (2) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार एतद् द्वारा, नीचे दी गई सारणी के कॉलम (03) में उल्लिखित न्यायिक मजिस्ट्रेट को किशोर न्याय बोर्ड के अध्यक्ष के रूप में अधिसूचित करते हुए, कॉलम (02) में उल्लिखित क्षेत्र के लिए प्रधान मजिस्ट्रेट के रूप में सम्मिलित करते हुए, किशोर न्याय बोर्ड का पुनर्गठन करती है, अर्थात :-

क्र.	किशोर न्याय बोर्ड	किशोर न्याय बोर्ड के अध्यक्ष (प्रधान न्यायाधीश) का नाम
(1)	(2)	(3)
1	दुर्ग	श्री भगवान दास पनिका, द्वितीय सिविल जज सीनियर डिविजन, दुर्ग एवं जेएमएफसी
2	बेमेतरा	श्री मोहम्मद जहांगीर तिगाला, तृतीय सिविल जज, सीनियर डिविजन, बेमेतरा एवं जेएमएफसी
3	सूरजपुर	श्री अजय लकरा, चतुर्थ एडिशनल जज, प्रथम सिविल जज, जूनियर डिविजन, दुर्ग एवं जेएमएफसी
4	बिलासपुर	कु. संजूलता देवांगन, तृतीय ए.जे. प्रथम सिविल जज सीनियर डिविजन, बिलासपुर एवं जेएमएफसी
5	रायपुर	कु. भारती कुलदीप, तृतीय ए.जे. प्रथम सिविल जज सीनियर डिविजन, रायपुर एवं जेएमएफसी
6	कोरिया बैकुण्ठपुर	श्री मनोज कुमार कुशवाहा ए.जे. सी.जे. जूनियर डिविजन बैकुण्ठपुर चिरमिरी, चिरमिरी एवं जेएमएफसी
7	मुंगेली	कु. श्वेता ठाकुर सिविल जज जूनियर डिविजन मुंगेली एवं जेएमएफसी
8	कवर्धा (कबीरधाम)	कु. पूजा मण्डावी, सिविल जज, जूनियर डिविजन, कवर्धा एवं जेएमएफसी
9	धमतरी	श्रीमती तनुश्री गवेल, सिविल जज, सीनियर डिविजन, कुरुद एवं जेएमएफसी
10	महासमुंद	कु. तान्या ब्रह्म, द्वितीय सिविल जज, जूनियर डिविजन, महासमुंद एवं जेएमएफसी

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

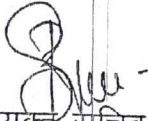

(डॉ. रेणुका श्रीवास्तव)

संयुक्त सचिव
छत्तीसगढ़ शासन

महिला एवं बाल विकास विभाग

पृ क्रमांक एफ 11-5/2023/मबावि/50 नवा रायपुर, अटल नगर, दिनांक 04/03/2025
प्रतिलिपि :-

1. विशेष सहायक, माननीय मंत्री जी, महिला एवं बाल विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर।
2. रजिस्ट्रार जनरल माननीय उच्च न्यायालय, छत्तीसगढ़ बिलासपुर को उनके पत्र पृष्ठांकन क्रमांक 1545/III-6-5/16(JJC-59), बिलासपुर, दिनांक 24.01.2025 के संदर्भ में।
3. प्रमुख सचिव, छत्तीसगढ़ शासन, गृह विभाग मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर।
4. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर।
5. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर।
6. माननीय जिला एवं सत्र न्यायाधीश जिला दुर्ग, बेमेतरा, सूरजपुर, बिलासपुर, रायपुर, कोरिया-बैकुण्ठपुर, मुंगेली, कवर्धा (कबीरधाम), धमतरी एवं महासमुंद।
7. पुलिस महानिदेशक, पुलिस मुख्यालय, नवा रायपुर, अटल नगर।
8. संभागीय आयुक्त, रायपुर, दुर्ग, बिलासपुर तथा सरगुजा संभाग छत्तीसगढ़।
9. संचालक, महिला एवं बाल विकास विभाग, इंद्रावती भवन, नवा रायपुर, अटल नगर।
10. किशोर न्याय बोर्ड/बालक कल्याण समिति के माननीय अध्यक्ष/सदस्य (समस्त) श्री/श्रीमती/कु. ।
11. कलेक्टर, जिला दुर्ग, बेमेतरा, सूरजपुर, बिलासपुर, रायपुर, कोरिया-बलरामपुर, मुंगेली, कवर्धा (कबीरधाम), धमतरी तथा महासमुंद।
12. जिला कार्यक्रम अधिकारी/जिला महिला एवं बाल विकास अधिकारी/जिला बाल संरक्षण अधिकारी, महिला एवं बाल विकास विभाग जिला दुर्ग, बेमेतरा, सूरजपुर, बिलासपुर, रायपुर, कोरिया-बैकुण्ठपुर, मुंगेली, कवर्धा(कबीरधाम), धमतरी तथा महासमुंद।
13. अधीक्षक, सम्प्रेक्षण गृह/सुरक्षित गृह/विशेष गृह..... ।
14. नियंत्रक शासकीय मुद्रणालय नवा रायपुर, अटल नगर की ओर आगामी राजपत्र में प्रकाशनार्थ


 संयुक्त सचिव
 छत्तीसगढ़ शासन
 महिला एवं बाल विकास विभाग